

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1018

ANSWERED ON:08.12.2003

NEW TRIBUNAL TO RESOLVE KRISHNA RIVER WATER DISPUTE

ADHIR RANJAN CHOWDHURY;BHASKAR RAO PATIL;CHARAN DAS MAHANT;NANDIPAKU VENKATASWAMY

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to constitute a new tribunal under the Chairmanship of Supreme Court Judge to resolve the Krishna river water dispute; and

(b) if so, the details thereof and by when it is likely to be set up?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) & (b) The Central Government decided on 23rd August, 2003 for constitution of Tribunal under Inter-State River Water Disputes Act, 1956 for adjudication of the dispute relating to Krishna waters. As per the said Act, the Tribunal shall consist of a Chairman and two other Members nominated in this behalf by the Chief Justice of India from among persons who at the time of such nomination are Judges of the Supreme Court or of a High Court. The Chief Justice of India has been requested to nominate suitable serving Judges accordingly.